OFFICE OF THE DISTRICT & SESSIONS JUDGE(EAST), KARKARDOOMA COURTS, DELHI

TENDER NOTICE

Tenders (in sealed covers) are invited for the allotment of 05 spots of Tea/Coffee Vending Machines (on individually basis) situated in Karkardooma Courts Complex, Delhi. The details of 05 Tea/Coffee Vending Machines are as follows:

Sl. No.	Location	Size
1.	The space at second floor, 'B' Block opposite to public lift.	6 x 4 feet
2.	The space at fourth floor, 'B' Block opposite to public lift.	6 x 4 feet
3.	The space at first floor, 'I' Block adjacent to Gents Toilet	6 x 4 feet
4.	The space at second floor, 'I' Block adjacent to Gents Toilet	6 x 4 feet
5.	The space opposite to Facilitaiton Centre, at Ground floor, near JKL lift.	6 x 4 feet

The participants can obtain tender form alongwith other relevant details from Incharge (East), Nazarat Branch, Karkardooma Courts, Delhi from 14/07/2015 to 30/07/2015 till 3:00 P.M. (working days) by making payment of Rs. 200/- (Rs. Two Hundred Only), non refundable, by the demand draft in the favour of "Ld. District & Sessions Judge, East, Karkardooma Courts, Delhi" for each form .

Contract for allotment of 05 spots of Tea/Coffee Vending Machines, Karkardooma Courts, Delhi for a period of 11 months

Minimum Licence Fee

Rs. 6,000/- per month

EMD

Rs. 3,000/-

Security Amount

Rs. 6,000/-

The tender form complete in all respect should be submitted in tender box which is kept in the Court No. 08, Karkardooma Courts, Delhi on or before 30/07/2015 till 3:45pm which will be opened on the same day in the presence of tenderers. Tender form shall be put in tender box directly by the applicant/bidder only and tender form shall not be accepted by other means like Courier, post, speed post etc. The tender received after the said date and time shall not be entertained and considered in any case. It is also make clear that applicant applying for more than one vending machine shall have to fill separate application for each vending machine.

(Virender Rumar Goyal)
Addl. District Judge-cum-Officer Incharge,
General Branch(East), Karkardooma Courts,
Delhi.